

भारतीय खाद्य निगम के बिहार क्षेत्रीय कार्यालय में श्रम निरीक्षकों की नियुक्ति

4353. श्री रामावतार शास्त्री : क्या खाद्य और नागरिक पूर्ति मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय खाद्य निगम के बिहार क्षेत्रीय कार्यालय में साक्षात्कार के माध्यम से चुने गये श्रम निरीक्षकों, टाइपिस्टों और अनुसूचित जाति के वाटरमैन की नियुक्ति के लिए तैयार किये गए पैनल रद्द किए जा रहे हैं और उनके लिए पुनः साक्षात्कार करवाने का प्रबन्ध किया जा रहा है;

(ख) यदि हां, तो उसके क्या कारण हैं;

(ग) पैनल में कितने व्यक्ति थे; और

(घ) साक्षात्कार के लिए व्यक्तियों को बुलाने हेतु क्या मानदण्ड अपनाया जाता है और उन व्यक्तियों का ब्योरा क्या है जिन्हें साक्षात्कार के लिए बुलाया गया था और उनके नामों का पैनल से रद्द करने हेतु बाध्य कारण क्या हैं?

इलेक्ट्रानिकी विभाग में तथा खाद्य और नागरिक पूर्ति मन्त्रालय में उप मन्त्री (डा० एम०एस० संजीबी राव) : (क) (ख) (घ) श्रम निरीक्षकों/टाइपिस्टों और अनुसूचित जाति के चौकीदारों का चयन करने के लिए साक्षात्कार किए गए थे। अधिकारियों की जिस समिति ने साक्षात्कार लिए थे, ने नियुक्ति के लिए कुछ नामों की सिफारिश की थी, लेकिन बरिष्ठ क्षेत्रीय प्रबन्धक, पटना ने इन सिफारिशों को स्वीकार नहीं किया था। इस आशय की शिकायतें प्राप्त हुई थीं कि चुनाव योग्यता पर आधारित नहीं थे। यह भी पाया गया था कि ऐसे क्षत्रों, जहां सर्वाधिक अधिसूचित जातियों/अनुसूचित

जनजातियों के लोग निवास करते हैं, के कई एक रोजगार कार्यालयों ने कोई भी नामित नहीं भेजे हैं। इन्हीं कारणों से बरिष्ठ क्षेत्रीय प्रबन्धक ने यही ठीक समझा कि समिति द्वारा की गई सिफारिशों को स्वीकार न किया जाए। रोजगार कार्यालयों द्वारा भेजे गए सभी उम्मीदवारों और जिन्हें उक्त पदों के लिए योग्य पाया गया था, को साक्षात्कार के लिए बुलाया गया था।

(ग) इस सम्बन्ध में कोई पैनल नहीं था, क्योंकि सक्षम प्राधिकारी ने समिति की सिफारिशों को स्वीकार नहीं किया था।

Opening of Krishi Vigyan Kendras in States

4354. SHRI K. MALLANNA: Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that Union Government have opened Krishi Vigyan Kendras in different States;

(b) if so, the number of such Krishi Vigyan Kendras that have been opened so far, State-wise;

(c) whether Government are satisfied with their performances;

(d) whether Government propose to open more vocational training Centres in agriculture for farmers in the country; and

(e) if so, the number of such Krishi Vigyan Kendras proposed to be opened in different States before the end of the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) Sixty-two Krishi Vigyan Kendras have been opened so far. The State-

wise number of Krishi Vigyan Kendras so far opened are as follows :—

1. Andhra Pradesh	4
2. Arunachal Pradesh	1
3. Assam	1
4. Bihar	5
5. Goa	1
6. Gujarat	3
7. Haryana	3
8. Himachal Pradesh	1
9. Jammu & Kashmir	1
10. Karnataka	2
11. Kerala	3
12. Madhya Pradesh	3
13. Maharashtra	5
14. Manipur	1
15. Meghalaya	1
16. Mizoram	1
17. Nagaland	1
18. Orissa	4
19. Pondicherry	1
20. Punjab	1
21. Rajasthan	5
22. Sikkim	1
23. Tamil Nadu	3
24. Tripura	1
25. Uttar Pradesh	4
26. West Bengal	5

Total 62

(c) Yes, Sir.

(d) Yes, Sir.

(e) Twenty-eight new Krishi Vigyan Kendras are proposed to be established in the different States during the remaining period of the Sixth Five-Year Plan (1980-85). During the current financial year, 15 Krishi Vigyan Kendras are expected to be established. The locations of the Krishi Vigyan Kendras are decided by the Visiting Teams already constituted for different States.

Harmful Effects of Posterior Pituitary Extract Injection on Cows and Buffaloes

4355. SHRI K. MALLANNA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any harmful effects have been noticed in the injection called the 'Posterior Pituitary Extract' being administered indiscriminately to cows and buffaloes for extracting more milk;

(b) whether this method of extracting more milk from the animals violates the provisions of the Prevention of Cruelty to Animals Act, 1960 as amended in 1982;

(c) whether such milk is harmful for human consumption especially for persons suffering from heart ailments and also for pregnant women; and

(d) if so, the action Government propose to like to stop this cruelty to animals?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No such complaint has come to the notice of the Government.

(b) Yes, Sir,

(c) No, Sir.

(d) Appropriate action will be taken under the relevant Provisions of the Prevention of Cruelty to Animals Act, 1960 as amended in 1982, whenever such cases are reported to the concerned authorities.

Storage in Mettur Reservoir

4356. SHRI RAM VILAS PASWAN :

SHRI SATISH AGARWAL :

Will the Minister of IRRIGATION be pleased to state :

(a) whether Government have seen the press reports appearing in the Hindustan